

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.62/TT/2015

Date: 7.9.2015

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject:. Approval of transmission tariff for assets associated with nrsss xxvii in northern region for tariff block 2014-19

Sir,

Please refer to the Commission's order dated 16.4.2015 in the above mentioned petition directing PGCIL to file certain information and your letter dated 7.8.2015 seeking extension of time upto 30.9.2015 for filing the same. This is to convey that your request for extension up to 30.9.2015 has been acceded to. This is further to inform you that no further extension of time shall be granted.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)